

"Management of Nuclear and Radiological Emergencies". Consultations have also been held with state governments on emergency preparedness plans.

German cooperation in energy sector

†318. SHRI SHREEGOPAL VYAS: Will the PRIME MINISTER be pleased to state:

(a) the matters on which discussions have been held recently with Germany to get its cooperations in energy sector;

(b) whether the information about reasons for abandoning atomic energy by Germany was obtained in these discussions;

(c) the countries which have distanced themselves from atomic energy during the last five years and the reasons therefor; and

(d) the reasons for our so much insistence on atomic energy despite these factors and the possibility of more solar energy from Germany whereas the assurance on atomic energy plants (Kudankulam project) given by our ex-President is also being challenged?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) to (c) India and Germany have discussed bilateral cooperation in the fields of renewable energy, energy efficiency, solar energy, clean coal technology and carbon capture and sequestration. Some countries are reviewing their nuclear power programmes. Reports indicate that the Governments of Germany and Switzerland plan to phase out nuclear power by 2022 and 2034 respectively. Italy has decided not to reintroduce nuclear power. The demand for growth in power generation in these countries can be met by renewable energy sources. This appears to be the reason for their distancing from harnessing nuclear energy.

(d) In view of India's vast and growing energy needs, nuclear energy is an important clean energy option and will be pursued with full regard to safety, environment and livelihood of the people in the neighbouring areas along with other energy sources, including solar energy, as no single energy source would be adequate to meet India's energy requirements.

Construction of aerobridges at airports

319. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether aerobridges have been constructed at all metro city airports;

(b) if not, the reasons therefor;

†Original notice of the question was received in Hindi.

- (c) whether there is any proposal in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) Yes, Sir. Facility of Passenger Boarding Bridges (PBBs) are available at the existing domestic and international terminals at all the airports at Delhi, Mumbai, Kolkata, Chennai, Bangalore and Hyderabad.

Slippery runways at Goa and Mumbai airports

320. SHRI GOVINDRAO ADIK:
SHRI SANJAY RAUT:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that slippery runways, owing to rains, at Goa and Mumbai airports forced the aircraft to veer into "kutchra" areas and caused trouble to authorities to toe away wide bodied planes lying submerged in mud and slush;
- (b) if so, names of the airlines whose aircraft were involved in such incidents;
- (c) whether it is also a fact that due to these incidents most of the operations were adversely affected;
- (d) when such was the situation with a small aircraft, what will be the position if super jumbo and other big aircraft are involved in such incidents; and
- (e) the steps Government is taking to improve the state of the airports to avoid such incidents and to handle such situation in a jiffy without affecting the operations?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Turkish airline A340-300 aircraft was involved in an accident at Chhatrapati Shivaji International (CSI) Airport Mumbai on 02.09.2011. After crossing taxiway N7, the aircraft started veering to right and finally went over the unpaved area of runway side strip into "Kutchra" ground. Disabled aircraft was removed from runway 27 side strip on 05.09.2011. Air India A320 aircraft was involved in the accident at Goa airport on 06.09.2011. After landing in Goa, and while vacating the runway there was difficulty in taxing. Aircraft was stopped on the taxi track and a request was made to the Air Traffic Controller (ATC) for wheel inspection. Two wheels were reported deflated and damaged due to aircraft system related snag. The aircraft did not go into "Kutchra".

(c) Two flights were diverted because of Turkish airline A340 aircraft incident at CSI Airport, Mumbai.

(d) The disabled aircraft removal plan are made by the aerodrome operator based on the characteristics/size of the aircraft expected to be operated at the aerodrome, which include the following things.